

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MATRUSHREE EXPORTS**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MATRUSHREE EXPORTS PVT LTD.
2.	Date of incorporation of corporate debtor	19/11/1991
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U99999MH1991PTC064072
5.	Address of the registered office and principal office (if any) of corporate debtor	5-C, TRISHLA BLDG, 122, SHEIKH MEMON STREET, MUMBAI 400 002, MUMBAI-400002, Maharashtra, India
6.	Date of closure of Insolvency Resolution Process	14/09/2023
7.	Liquidation commencement date of corporate debtor	24/11/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Udaykumar Bhaskar Bhat IBBI/IPA-001/IP-01425/2018-2019/12234
9.	Address and e-mail of the liquidator, as registered with the Board	B-304, Goldville, Signature Park, Aundh Ravet Road, Dange Chowk, Thergaon, Pune-411033 udaybhat2805@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	B-304, Goldville, Signature Park, Aundh Ravet Road, Dange Chowk, Thergaon, Pune-411033 udaybhat2805@gmail.com
11.	Last date for submission of claims	14/06/2025

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **MATRUSHREE EXPORTS PVT LTD** on 24/11/2023 under section 33 of the Insolvency & Bankruptcy Code, 2016].

The stakeholders of **MATRUSHREE EXPORTS PVT LTD** are hereby called upon to submit their claims with proof on or before 04/07/2025 the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Udaykumar Bhaskar Bhat

Date and place: : Pune 04.06.2025

